

**IV ADDITIONAL DISTRICT AND SESSIONS COURT,
DODDABALLAPURA.**

CAUSE LIST DT. 17.06.2020.

HEARING :-

1. MC 10043/2020
2. RA 10023/2018

ARGUMENTS:-

3. RA 10064/2019
4. RA 10127/2016
5. MVC 460/2014
6. RA 10187/2016
7. MC 10087/2020
8. P & SC 10014/2020
9. G & WC 10004/2020
10. MC 10003/2020
11. RA 10039/2018
12. MVC 92/2018
13. MVC 29/2019
14. RA 10032/2019
15. RA 10054/2019
16. RA 10061/2019
17. RA 10006/2020
18. MA 10080/2019
19. MC 10037/2020

FIRST HEARING :-


20. MC 10168/2020

JUDGEMENT:-

21. MVC 53/2018

ORDERS

22. MC 10001/2020
23. Crl.Misc. 10051/2020
24. Crl.Misc. 10055/2020


16/6/2020
(C.CHANDRASEKHAR)
IV Addl. Dist. & Sessions Judge,
Doddaballapura

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA

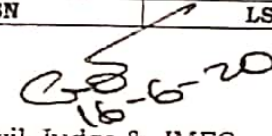
CAUSE LIST DATED 17-06-2020

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 435/2017	HEARING	HVS	MRS
2	OS 369/2014	HEARING	DAS	MM
3	FDP 6/2009	HEARING	SN	TSN
4	OS 377/2019	HEARING	KNS	SB
5	OS 387/2016	HEARING	HM	AKM
6	CC 323/2012	ORDERS	A.PP	RM
7	CC 394/2015	HEARING	A.PP	RM
8	CC 438/2013	ARGUMENT	A.PP	VC
9	CR 181/2020	ORDERS	A.PP	CG
10	CR 16/2017	HEARING	A.PP	LMH

AFTERNOON SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CC 990/2013	ARGUMENT	A.PP	BKGR
2	CC 1095/2015	HEARING	RM	RRK
3	CC 200/2012	ARGUMENT	A.PP	DMR
4	CC 19/2016	ARGUMENT	RP	AKM
5	CC 54/2009	ARGUMENT	A.PP	MGV
6	CC 165/2011	ARGUMENT	A.PP	KRN
7	OS 69/2014	HEARING	MM	BSM
8	OS 651/2008	ARGUMENT	HM	EXPARTE
9	OS 301/2014	HEARING	AP	LS
10	OS 153/2012	ORDERS	SN	LS


Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High court of Karnataka.